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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

COMPANY APPLICATION NO. :

PETITION NUMBER : TCP/121/2016

NAME OF THE PETITIONER(S) : M. Swaminathan & 2 others

NAME OF THE RESPONDENT(S) : M/s Propel Valves Private Limited & 3 others

UNDER SECTION : 397/398, 235, 237

S.No.	Name (in Capital)	Represented by	Signature
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M/S. G. SWASHANKARAN
SATHYA GANESH

Counsel for Respondents 3 & 4.

M. S. Sampath

Counsel for R2

P. M. VATSALA
for A. K. Mylekam & Associates

COUNSEL FOR PETITIONERS

P. M. Vatsala

ORDER

Ms.P.M.Vatsala, counsel for petitioner present. M.S.Sampath, counsel for R2 present. Shri G.Swaminathan, counsel for R3 & R4 present. Petitioner's counsel stated that there is a possibility of settlement between the parties. Counsel for petitioners prayed time for submitting the outcome of the settlement. Time extended at request. Put up on 6/3/2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)